

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. C.P.(IB)-77(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - J M Cotton Ginning and Pressing
Company Private Limited
V/s
Khandesh Builders Private Limited**

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Prakhar Tandon i/b Adv. Agam H Maloo appeared for the Petitioner/Financial Creditor. Adv. Avinash Khanolkar appeared for the Respondent/Corporate Debtor. The matter has been listed following order dated 29.02.2024 passed by Hon'ble NCLAT whereby the order dated 20.10.2023 passed by this Bench dismissing the Company Petition has been set aside and the matter has been remanded back to this authority for a fresh adjudication after taking into consideration the financial statements which has been allowed to be produced on record by the Petitioner. Counsel for the Petitioner seeks time to place on record the financial statement. Let the same be done with advance copy of the same to the counsel for the Corporate Debtor with liberty to file any counter to the same. List this matter for final hearing on **16.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)